

SL. No.29

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/498/2024 in Company Petition IB/155/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Arun Kumar Agarwal
UNDER SECTION	95 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. VVSN Raju for the Financial Creditor.  
Ld. Counsel Mr. G. Bhupesh for the Personal Guarantor.

Counter as well as objections to the RP report be filed within 2 weeks and Rejoinder, if any, within next 10 days. **Matter is adjourned to 04.06.2024.**

**SD/-**

**MEMBER (T)**

**SD/-**

**MEMBER (J)**